## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P./100/127/2020 O.A./100/471/2020



New Delhi, this the 22nd day of December, 2020

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Rajender Kumar Saxena, Age 61 years, Group `C' S/o Shri C.R. Saxena, R/o 1/13766-A, New Sharda Nagar, Gali No.4, Saharanpur-247001 Presently at New Delhi

...Applicant

(Through Shri Harkesh Parashar, Advocate)

Versus

Dr. Vinod Kumar Upadhyaya Chief Medical Director, Northern Railway, Baroda House, New Delhi

... Respondent

(Through Shri Krishna Kant Sharma, Advocate)

## ORDER (ORAL)

Hon'ble Mr. R.N. Singh, Member (J)

Learned counsel for the petitioner submits that the present Contempt Petition (CP) may be closed in view of the revised order passed by the respondents, of course with the liberty to the petitioner to challenge the same in accordance with law, if so advised.

2. In view of the aforesaid, the CP is closed. Notices are discharged. The petitioner shall be at liberty to challenge the

speaking order passed by the respondents in accordance with law, if so advised.



(R.N. Singh) Member (J) (A.K. Bishnoi) Member (A)

/dkm/daya/